

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi.A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District – Promotion, transfer and postings of staff - Orders issued.

Order No. A3-102/2022 dated 01.06.2022

Consequent to the retirement of Smt.Giriga K Kizhinipuram, Senior Superintendent, Court of Chief Judicial Magistrate, Kozhikode the following promotion, transfer and posting of staff is issued on administrative ground.

Smt.Preetha Letha.P., (PEN:622887) Junior Superintendent (Higher Grade) Court of Judicial First Class Magistrate-III, Kozhikode, the senior most Junior Superintendent in this Department is temporarily promoted as Senior Superintendent to the scale of pay of Rs.51400-110300 is transferred and posted as such in the Court of Chief Judicial Magistrate, Kozhikode.

The incumbent shall be relieved forthwith. Order regarding substitute will be issued later. The Magistrate concerned is directed to report the relieving of the incumbent in due course.

Sd/-

Chief Judicial Magistrate

To

The incumbent through office.

The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent..

The Secretary, KCJSA, Kozhikode.

✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

The Secretary, Kozhikode Taluk Government Employees Co-operative Society, Kozhikode.

The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.

The File.

True Copy By Order


Sheristadar.